CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

0. A.No. 1498196

Present: Hon'ble Mr.Justice A.K.Chatterjee, Vice-Chairman Hon'ble Mr.M.S.Mukherjee, Administrative Member

HR ISHIKESH CHAUDHURY

VS

UNION OF INDIA & ORS.

UNL ISTED

For the applicant: Mr.S.K.Dutta, counsel Mr.T.K.Biswas, counsel

For the respondents: None

Heard on: 17.12.96

Order on : 17.12.96

D R D E R

A.K.Chatterjee, VC.

This is an application filed by an Assistant Accounts Officer of Ministry of Information and Broadcasting posted at Calcutta Doordarshan being aggrieved by the transfer order dated 12.8.96 wherein he is transfered to Ministry of Urban Development & Employment. The ground taken by him is that due to some physical problem he is unable to use public conveyance to attend office of Ministry of Urban Development. He has made a representation which was forwarded to the Comptroller General of Accounts. Private Respondent No.2 which is recommended by Sr. Accounts Officer of and is at page 17 of the application. This representation is still pending as no result has yet been communicated to the petitioner. In such circumstance the counsel for the petitioner prays that a direction be given to the said respondent to treat the application itself as representation.

Hearing the counsel for the petitioner and perusing the application we consider the prayer made by the counsel for the petitioner, and accordingly dispose of the application with a direction upon the respondents particularly the respondent No.2 to treat the application itself as a representation for the relevant claim therein and to dispose it of by passing a speaking order which shall be commu-

nicated to the petitioner as soon as it is passed. Transfer order so far as the petitioner is concerned shall remain stayed till the representation is disposed of. The petitioner shall also serve another set of application together with all annexures on respondent No.2 along with the order passed this day. We make no order as to costs.

ME MBER (A)

VICE-CHAIRMAN